

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

28.

**IA 61(MB)2024  
IN C.P. (IB)/1777(MB)2019**

CORAM:

MS. ANU J. SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **17.04.2024**

NAME OF THE PARTIES:

American Express Banking Corp  
Vs  
Dhanvantari Millk Products Private Limited

SECTION: 7, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

**ORDER**

1. Mr. Piyush Deshpande, Ld. Counsel for the Respondent present. None for the Petitioner.
2. Counsel for the Respondent seeks time to file reply. At request, time is granted. Counsel for the Respondent is directed to file reply within a period of fifteen days.
3. List this matter for hearing on **05.06.2024**.

Sd/-  
**ANU J. SINGH**  
**Member (Technical)**

Sd/-  
**KISHORE VEMULAPALLI**  
**Member (Judicial)**